# GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION & LITERACY

### LOK SABHA UNSTARRED QUESTION No. 2004 ANSWERED ON 13.03.2023

#### **Pre-primary and Upper Primary Schools in the Country**

2004. DR. D.N.V. SENTHILKUMAR. S:

Will the Minister of EDUCATION be pleased to state:

- (a) the details of pre-primary and upper primary schools running in the country especially in the State of Tamil Nadu along with the details of rules and infrastructure prescribed for opening of these schools;
- (b) the details of provisions made by the Government for ensuring free education to the children of poor and backward families;
- (c) the number of teachers required along with the existing number of teachers at present in such schools; and
- (d) whether any policy has been framed to meet the shortage of teachers in the said schools and if so, the details thereof?

#### **ANSWER**

### MINISTER OF STATE IN THE MINISTRY OF EDUCATION (SMT. ANNPURNA DEVI)

(a): The Department of School Education and Literacy (DoSEL), Ministry of Education has developed the Unified District Information System for Education Plus (UDISE+) to record data of schools education provided by all the States and Union Territories. As per UDISE+, the State/UTs-wise details of number of schools, including pre-primary sections and upper primary schools throughout the country including State of Tamil Nadu is at **Annexure-I.** 

Education is in the Concurrent list of the Constitution and the opening and merger/closing of schools are within the purview of respective State Government and UT Administration. The Right of Children to Free and Compulsory Education (RTE) Act, 2009 provides children's access to elementary schools within the defined area or limits of neighbourhood. In pursuance to Section 6 of the RTE Act, all States have notified area or limits of their neighbourhood norms in their RTE Rules, factoring in their State specific condition, for opening of schools. Further, Section 8 of the RTE Act, 2009 also mandates that the appropriate government shall provide free and compulsory elementary education to every child and will ensure availability of neighbourhood schools.

- (b): The Right of Children to Free and Compulsory Education (RTE) Act, 2009, mandates the appropriate Government to provide free and compulsory elementary education to every child of the age 6 to 14 years in a neighbourhood school. Section 12(1)(c) of RTE Act, 2009 mention the following:

  12(1) For the purposes of this Act, a school,-
- (c) specified in sub-clauses (iii) and (iv) of clause (n) of section 2 shall admit in class I, to the extent of at least twenty-five per cent of the strength of that class, children belonging to weaker section and disadvantaged group in the neighbourhood and provide free and compulsory elementary education till its completion:

Provided further that where a school specified in clause (n) of section 2 imparts pre-school education, the provision of clauses (a) to (c) shall apply for admission to such pre-school education

Further as per Section 2(d) mention the following:

"child belonging to disadvantaged group" means a child with disability or a child belonging to the Scheduled Caste, the Scheduled Tribe, the socially and educationally backward class or such other group having disadvantage owing to social, cultural, economical, geographical, linguistic, gender or such other factor, as may be specified by the appropriate Government, by notification."

(e) "child belonging to weaker section" means a child belonging to such parent or guardian whose annual income is lower than the minimum limit specified by the appropriate Government, by notification;

It aims to ensure that all children have access to quality education with an equitable and inclusive classroom environment which should take care of their diverse background, multilingual needs, different academic abilities and make them active participants in the learning process.

Under the centrally sponsored scheme of Samagra Shiksha, financial assistance is provided to States and UTs for undertaking various activities for universalization of school education including opening/strengthening of new schools upto senior secondary level, construction of school buildings & additional classrooms, setting up, up-gradation and running of Kasturba Gandhi Balika Vidyalayas, setting up and running of Netaji Subhash Chandra Bose Avasiya Vidyalayas, provision of free uniforms, free text books to the eligible students at elementary level, transport allowance and undertaking enrolment & retention drives. Further, special training for age appropriate admission of out of school children and residential as well as non-residential training for older children, seasonal hostels / residential camps, special training centres at worksites, are also supported to bring out of school children to the formal schooling system. Further, under the student oriented component for the children with special needs, financial assistance is provided for identification and assessment of children with special needs, aids and appliances, Braille kits and books, appropriate teaching learning material and stipend to girl students with disability etc.

(c) & (d): The statement showing the details of number of teachers by management and classes taught, 2021-22 is at **Annexure-II.** 

The recruitment, service conditions and deployment of teachers come under the purview of the respective State and UT Government. The recruitment of teachers in schools is a continuous process and the vacancies keep arising due to retirement, resignation and additional requirements on account of enhanced students' strength/new schools. Ministry of Education requests the States and UT Governments for filling-up the vacant posts of teachers and their rational deployment, through Review meetings and advisories from time to time. Further, the Central Government through the Centrally Sponsored Scheme of Samagra Shiksha, provides assistance to the States and UTs for deployment of additional teachers to maintain appropriate Pupil Teacher Ratio as per the prescribed norms for various levels of schooling.

## ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO. 2004 TO BE ANSWERED ON 13.03.2023 ASKED BY HON'BLE MP DR. D.N.V. SENTHILKUMAR S. REGARDING PRE-PRIMARY AND UPPER PRIMARY SCHOOLS IN THE COUNTRY

The Statement showing the details of number of schools with Pre-Primary Sections and Number of Upper Primary schools as per UDISE+ 2021-22.

Sl. No.	State/UT	Number of schools with Pre- Primary Sections	Number of Upper Primary Schools		
1.	Andaman and Nicobar Islands	363	76		
2.	Andhra Pradesh	6553	8477		
3.	Arunachal Pradesh	1147	1273		
4.	Assam	32272	10672		
5.	Bihar	9149	38185		
6.	Chandigarh	212	39		
7.	Chhattisgarh	6384	16442		
8.	Dadra and Nagar Haveli and Daman				
	and Diu	128	177		
9.	Delhi	2952	826		
10.	Goa	426	75		
11.	Gujarat	4335	27260		
12.	Haryana	6815	5423		
13.	Himachal Pradesh	7006	2677		
14.	Jammu and Kashmir	25736	9565		
15.	Jharkhand	22211	16201		
16.	Karnataka	13111	30924		
17.	Kerala	11060	4515		
18.	Ladakh	846	437		
19.	Lakshadweep	19	9		
20.	Madhya Pradesh	30318	45106		
21.	Maharashtra	12737	29841		
22.	Manipur	1928	966		
23.	Meghalaya	8453	3529		
24.	Mizoram	1035	1519		
25.	Nagaland	2449	787		
26.	Odisha	3305	21049		
27.	Puducherry	596	74		
28.	Punjab	20525	4642		
29.	Rajasthan	21348	35984		
30.	Sikkim	1154	307		
31.	Tamil Nadu	19768	9243		
32.	Telangana	6835	7688		
33.	Tripura	524	1226		
34.	Uttar Pradesh	14819	86430		
35.	Uttarakhand	2834	5426		
36.	West Bengal	74674	8735		
	India	374027	435805		

**Source: UDISE+ 2021-22** 

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF LOK SABHA UNSTARRED QUESTION NO. 2004 TO BE ANSWERED ON 13.03.2023 ASKED BY HON'BLE MP DR. D.N.V. SENTHILKUMAR S. REGARDING PRE-PRIMARY AND UPPER PRIMARY SCHOOLS IN THE COUNTRY

The Statement showing the details of number of teachers by management and classes taught 2021-22.

	Number of teachers by Classes Taught – All types of Management									
State /UT	Total	Pre- Primary Only	Pre- Primary and Primary	Primary Only	Primary and Upper Primary	Upper Primary Only	Upper Primary and Secondar	Secondary Only	Secondar y and Higher Secondar y	Higher Secondar y Only
Andaman and Nicobar Islands	5281	222	102	1761	264	659	878	478	302	615
Andhra Pradesh	320724	334	2047	119133	27126	19522	92993	29998	2137	27434
Arunachal Pradesh	23707	130	413	9406	3882	4602	1291	2275	738	970
Assam	352944	968	7303	143528	20544	74325	37965	42162	7694	18455
Bihar	582876	1341	2836	188433	71388	233109	8927	44967	12342	19533
Chandigarh	9345	449	114	2595	682	970	2365	605	630	935
Chhattisgarh	260782	1836	3437	109781	15832	60672	5865	19064	31286	13009
Dadra and Nagar Haveli and Daman and Diu	4489	131	11	1827	147	1020	89	699	138	427
Delhi	151600	7273	0	51824	0	36181	0	26363	0	29959
Goa	13836	274	69	4216	330	1599	2710	2386	61	2191
Gujarat	378118	1637	2987	159933	16219	105364	4438	46803	8489	32248
Haryana	237594	2246	921	86599	13613	41245	22497	17040	39310	14123
Himachal Pradesh	100137	980	1368	28153	5384	15163	18377	9276	6955	14481
Jammu and Kashmir	167106	2811	7321	62541	6422	50863	2527	23969	496	10156
Jharkhand	210418	1081	2662	93377	32038	41605	8622	18012	4681	8340
Karnataka	431386	2806	2080	105187	130845	37209	12474	98288	1854	40643
Kerala	268473	10497	316	85855	4266	62431	3526	61198	1737	38647
Ladakh	6155	149	239	1766	777	1600	419	694	108	403
Lakshadweep	806	37	2	271	67	85	55	131	65	93
Madhya Pradesh	601208	4360	6846	238923	48901	174085	16266	56877	23492	31458
Maharashtra	748589	2900	2751	318492	55220	120551	44163	128467	7705	68340
Manipur	42684	415	1826	16784	5028	5357	3881	4400	1352	3641
Meghalaya	55160	524	3392	22000	1126	15239	1316	8342	507	2714
Mizoram	23366	115	176	7676	782	8394	64	4239	37	1883
Nagaland	31402	354	959	12160	2602	8074	1513	3767	510	1463
Odisha	331336	516	935	125166	78261	39711	18960	48386	1536	17865
Puducherry	12355	565	190	4002	1088	1045	2181	1049	731	1504
Punjab	257134	7020	14774	69397	6758	44039	20715	50801	8659	34971
Rajasthan	724525	6001	12069	211737	93762	138063	95482	46693	79923	40795
Sikkim	13613	730	227	6172	304	2288	954	1368	276	1294
Tamil Nadu	569920	8358	4460	196584	61446	78491	70799	65437	27183	57162
Telangana	320894	5344	9608	98771	39898	29083	69484	40823	3790	24093
Tripura	36433	153	477	15671	1068	6556	1574	5585	901	4448
Uttar Pradesh	1507828	4641	5720	771965	82978	339356	40921	139137	53936	69174
Uttarakhand	123212	1064	1333	47486	7677	20937	8510	16080	7339	12786
West Bengal	581687	32438	268598	22806	8773	71212	75507	30223	57831	14299
India	9507123	110700	368569	3441978	845498	1890705	698308	1096082	394731	660552

\*Data Source: UDISE+ 2021-22